

**ATTENDANCE-CUM-ORDER SHEET OF HEARING**

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH**

T.A.No.33/2016 (C.A.No.87/2011)

In

TP No.02/397/398/GB/2016  
(C P No.05/2010)

Hasmukh Bhai Petal & Others                      ... Petitioners

-Versus-

Doloo Tea Co. (India) Ltd. and Others                      ... Respondents

**Present:** Hon'ble Mr Justice P K Saikia, Member(J)

**Date of Order:** 9<sup>th</sup> May 2017.

Name of the Company	Doloo Tea Co. (India) Ltd. and Others
Under Section	397/398

Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
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**ORDER**

T.A.No.33/2016 (C.A.No.87/2011)

Mr K. Chakraborti, learned Advocate for the petitioners/applicants prays for an adjournment.


2. In that connection, I have heard Mr S. Sen, Mr A. Banerjee, Mr R. Mullick and Mr G. Khandalya, learned Advocates for the non-applicant/respondent No.1.

3. List this matter on 17.07.2017.



TP No.02/2016 (C P No.05/2010)

4. List this matter on 17.07.2017 along with other connected proceeding.



Member (Judicial)  
National Company Law Tribunal,  
Guwahati Bench,  
Guwahati.

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